

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 57/94 in : Date of order 23.2.95
OA 34/94

Birendra Singh Pippal : Petitioner

v/s

Shri Sukhdev Meena & : Respondents
Another

Applicant present in person.

None present on behalf of the respondents.

CO RAM

Hon'ble Mr. Gopal Krishna, Member (Judicial)

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (JUDICIAL)

This is a Contempt Petition on the ground that despite the direction of this Tribunal in OA no. 34/94 dated 27.1.94, the respondents did not convey any order to the petitioner passed on the representation made by him. The representation of the petitioner has already been disposed of vide Annexure R-1 dated 10.11.94 and the petitioner has resumed his duty on 8.10.94. The Contempt Petition has, therefore, become infructuous, and it is dismissed. Notices issued stand discharged.

(O.P. SHARMA)
MEMBER(A)

G. Krishna
(GOPAL KRISHNA)
MEMBER(J)